

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.58/(MAH)/2015

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2017

NAME OF THE PARTIES: M/s. Darshan Jewel Tools Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 74(2) of the Companies Act, 2013

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1	BINA SHAH	COMPANY SECRETARY IN PRACTICE	

ORDER

T.C.P. No. 58/74(2)/CLB/MB/MAH/2015

1. Ld. PCS on behalf of the Respondent is present and seeking time to examine the effect of the latest Notification issued by Ministry of Corporate Affairs that whether this Petition after the notification survives or can be withdrawn. Time is granted. The matter is now listed for hearing on 20.01.2017.

Dated: 13th January, 2017.

Sd/-
M. K. SHRAWAT
Member (Judicial)